CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.85/2018 in OA No.1471/2013

New Delhi, this the 15th Day of November, 2019

Hon'ble Mrs. Justice Vijay Lakshmi Member(J) Hon'ble Mr. Pradeep Kumar, Member (A)

Ravinder Kumar Arora (Applicant No.2 in OA) R/o 10944/2nd Floor, Gali No.5 Doriwalan, Karol Bagh, New Delhi.

...Applicant

(By Advocate: Shri Yogesh Sharma)

Vs.

- Sh. Vishwas Chaubey
 General Manager
 Northern Railway, Baroda House
 New Delhi.
- Shri R.N. Singh
 Divisional Railway Manager
 Northern Railway, Delhi Division
 State Entry Road, New Delhi.
 ...Respondents

(By Advocates: Shri S.m. Arif and Ms. Shabnam Perveen)

Order (Oral)

Hon'ble Mr. Pradeep Kumar, M(A)

The Tribunal's directions were upheld by the Hon'ble High Court of Delhi. However, these were stayed by the Hon'ble Apex Court.

2. In view of this, no useful purpose will be served to continue the current proceedings. The CP stands closed. Notices are discharged. The applicant and the respondents shall have liberty to pursue their remedies, as per law, in terms of the order passed by the Apex Court.

(Pradeep Kumar) Member(A) (Justice Vijay Lakshmi) Member(J)

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